

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
1.	SUIT	100023/2017	Shri. Arvind Babubhai Patel Vs 1.Shri. Narendra B. Patel 2.Smt. Jyoti Niranjana Desigar 3.Smt. Daksha G. Shah 4.Girish B. Patel	Tejesh Dande and Associates
Sub Matter: NOTICE OF MOTION/0100750/2017				
2.	SUIT	100185/2017	1.Manjulaben Haridas Mapara 2.Ranjit Haridas Mapara 3.Ashok Haridas Mapara 4.Bharti Ranjit Mapara Vs Mr. Vinodbhai Nathalal Panchmatia	Mr. Ashok M.Saraogi
Sub Matter: NOTICE OF MOTION/0100346/2017				
3.	SUIT	101481/2017	1. Abdul Hai Abdul Khalik Fitwalla 2. Abdul Kayyum Abdul Khalik Fitwalla Vs 1. Abdul Rab s/o. Abdul Hai Ansari 2. Gulamrasul s/o. Abdul Hai Ansari	M. A. Adenwala
Sub Matter: NOTICE OF MOTION/0104372/2018				
<u>C/S HEARING</u>				
4.	SUIT	102023/2005	A.R.SAMPATHKUMAR Vs THE MYSORE CO-OPERATIVE HOUSING SOCIETY LTD. 7 O MR. CHOUGULE	MR. CHOUGULE
Sub Matter: CHAMBER SUMMONS/0101457/2019				
5.	SUIT	100475/2012	SHRI PRAKASH T. SURVEY AND ORS. Vs CHRISTOPHOR DOMNIC DMELLO AND ORS.	HINA A. MODY
Sub Matter: CHAMBER SUMMONS/0102175/2019				
Sub Matter: CHAMBER SUMMONS/0102171/2019				

6. SUIT 102893/2016 Rikhabchand Vachhraj Mehta Krishnagopal S.
Vs Tripathi
Jeevraj Mishrimal Bokadia

Sub Matter: NOTICE OF MOTION/0104638/2019
Sub Matter: CHAMBER SUMMONS/0101600/2019

7. SUIT 102271/2016 Surendra Chunilal Gupta Vipul Shukla and
Vs Mangesh Nalawade
1.Hem Resha Co-
op.Hsg.Soc.Ltd. 2.M/s.Hem
Builders 3.Virendra Chunilal
Gupta 4.Dist.Deputy Registrar

Sub Matter: NOTICE OF MOTION/0103780/2016
Sub Matter: CHAMBER SUMMONS/0101102/2019

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CIVIL CAUSE LIST DATED 10-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SUPREME/HIGH COURT EXPEDITED</u>				
1.	SUIT	105689/2004	SMT.TEHERA ALI ATHAR KHAN ANR. Vs SHAIKH FLAKIMUDDIN PENWALA ORS.	V.R.TRIPATHI
2.	SUIT	102862/2012	VATSALYA B CHS LTD Vs TAHERA ALI ATHAR KHAN AND 4 ORS	YASMIN E TAVARIA
<u>HEARING</u>				
3.	SUIT	109114/1994	SMT SUNANDA RANGA PAI AND ORS Vs BHAVANI SHANKAR G SHETTY	D M ADHIA
4.	SUIT	110025/1990	HARBHAGWAN LACHMANDAS AJWANI Vs VASHDEV LACHMANDAS AJWANI AND 5 ORS	HARISH R PAWAR, PLFF
<u>FOR TAKING STEPS</u>				
5.	SUIT	108081/1994	PUSHPADEVI SUSHIL KUMAR MODI AND ANR Vs DEORA KEDIA DEV CO PVT LTD	M M VASHI 1 AND 2

Sub Matter: NOTICE OF MOTION/0103924/2017

CITY CIVIL COURT MUMBAI
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COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 11-11-2020

S.No. Case Type Case No. Title Name of Advocate

S.C.T.H.CT. TIME BOUND

1. SUIT 109244/1995 S GOPINATHAN
Vs
KUMARAN JOSHI E K SASIDHARAN

Sub Matter: NOTICE OF MOTION/0100988/2020

SUPREME/HIGH COURT EXPEDITED

2. SUIT 102713/2011 DILIP SHAH AND ANR
Vs
PADMA THAKORE AND ORS KALPESH JOSHI

3. SUIT 104501/2013 MR. RAGHUNATH MAHADEVO
PATIL
Vs
MR. DATTARAM KRISHNA
PATIL AND ORS M L VERMA

ARGUMENTS

4. SUIT 107460/1996 ANTHONY LOBO AND ORS
Vs
DOLCIC ANGELA FONSECA
AND ORS I S MECWAN

ARGUMENT P.H.

5. SUIT 109473/1993 SAHAKAR MAHARSHI
SHANKARRAO MOHITE PATIL
SAH SAKHAR KARKHANA LTD
Vs
JAYAMANKUMAR H ASHAR
AND ORS YATIN R SHAH

ADDITIONAL ISSUES

6. SUIT 103602/2011 BANKEY H AGGARWAL AND 4 L C TOLAT AND CO
ORS
Vs
THE TAHSILDAR AND MANDAL
ADHIKARI GHATKOPAR AND 3
ORS
7. SUIT 107478/2005 THE PARSI GENERAL ASSO MULLA AND MULLA
CO-OP HSG SOC LTD AND ORS
Vs
KISAN G MEHTA AND ORS

REPORT

8. SUIT 103649/2013 REGENCY WOOD PRODUCTS UDAYAN S JAIN
AND ORS
Vs
MR. VINOD RANCHODDAS
POPAT AND ANR

Sub Matter: NOTICE OF MOTION/0101585/2020
Sub Matter: NOTICE OF MOTION/0103546/2014
Sub Matter: NOTICE OF MOTION/0104562/2018

NM FOR HEARING

9. SUIT 100060/2017 Mr. P V Mahesh Kumar Mr. Gopal C.M. Jetly
Vs
Mr. P V Raghavan

Sub Matter: NOTICE OF MOTION/0104488/2018
Sub Matter: NOTICE OF MOTION/0101397/2020

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
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ARGUMENT P.H.

1.	SUIT	100512/2014	PANDURANG RAMCHANDRA DABRE Vs 1.NATIONAL EDUCATION SOCIETY 2. VAIBHAV KOKATE	R.D. MISRA
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NM FOR HEARING

2.	SUIT	102003/2009	PARASHNATH RAMADHAR PANDEY ORS Vs SMT.PAVITRDEVI@SAVATRIDEVIWdoJJAYANATH	R.O.PATHAK ASSO
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Sub Matter: NOTICE OF MOTION/0100282/2019

3.	SUIT	103863/2009	YOGESH N PATEL Vs NARAYANBHAI P PATEL AND ANR	
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Sub Matter: NOTICE OF MOTION/0104853/2019

4.	SUIT	104103/2011	SHEELA ANANT CHAVAN Vs SUMANT S CHAVAN AND 12 ORS	E A SASI AND SEEMA HUNNURKAR
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Sub Matter: NOTICE OF MOTION/0100002/2018

5.	SUIT	104240/2010	MODERN INDIA LTD Vs BELVEDERE COURT CONDOMINIUM AND 6 ORS	FEDERAL RASHMIKANT
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Sub Matter: NOTICE OF MOTION/0103467/2013

CS ARGUMENTS P.H.

6.	SUIT	100264/1983	M S KHANDEWAL LABORATORIES Vs RAKESH KAPOOR	G S MANASAWALA
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Sub Matter: CHAMBER SUMMONS/0101695/2019

C/S REPLY

Vipul Shukla

7.	SUIT	101094/2016	Surendra Chunilal Gupta Vs 1.Virendra Chunilal Gupta 2.Chetan Virendra Gupta 3.M/s. Seven Hills Realty	
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Sub Matter: NOTICE OF MOTION/0102387/2016